

## NOTIFICATION

New Delhi, the 17th January, 2017

**S.O. 161(E).**—In exercise of the powers conferred by sub-section (I) read with clause (b) of the Explanation to Section 35 AC of the Income Tax Act, 1961 (43 of 1961), the Central Government, on the recommendation of the National Committee for Promotion of Social and Economic Welfare, under sub-rule (5) of Rule 11M of the Income Tax Rules, 1962 hereby notifies the extension of the projects/schemes for a further period and/or enhanced sanctioned cost for the existing projects/schemes for exemption under section 35 AC of the Income Tax Act, 1961, in respect of the associations and institutions approved by the said National Committee, mentioned in the Table below.

**TABLE**

<b>Sl. No</b>	<b>Name &amp; address of the Institution</b>	<b>Project or scheme</b>	<b>Notification No. and date and sanctioned cost with validity</b>	<b>Maximum amount of cost and extended period of approval recommended by the</b>
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(1)	(2)	(3)	(4)	Committee (5)
1	Gramin Vikas Trust, 5th Floor, KRIBCHO Bhawan, A-Wing, A-10, Sector-1, NOIDA – 201301 (UP)	a. Western India Rainfed farming project. b. Eastern India Rainfed farming project.	<ul style="list-style-type: none"> <li>• S.O.461(E) dated 5.04.2004 for a period of three financial year till 2005-06 for Rs. 9.00 crore.</li> <li>• S.O.1834(E) dated 26.10.2006 for a period of three financial year till 2008-09;</li> <li>• S.O.1253 (E) dated 18.05.2009 for a period of three financial year till 2011-12;</li> <li>• S.O.1469(E) dated 17.06.2008 the project cost was enhanced to Rs. 16 crore including a corpus fund of Rs.5.00 crore;</li> <li>• S.O. 471(E) dated 16.3.2012 for a period of three financial year till 2014-15 alongwith enhancement in the project cost to Rs.29 crore including a corpus fund of Rs.8 crore;</li> <li>• S.O. 58(E) dated 6.1.2015 the project cost was enhanced to Rs.29 crore including a corpus fund of Rs.10.50 crore</li> </ul>	<p><b>Approved extension of period of approval for the financial year till 2016-17 without any change in the approved cost of Rs.29.00 crore including a corpus fund of Rs.10.50 crore</b></p> <p><i>Since the financial year 2015-16 has already lapsed it would be notified that no exemption shall be available for the said financial year 2015-16.</i></p>
2	Shri Ramroti Annakshetra Ashram Vill. Kotharia, Taluka: Wadhawan City, District. Surendranagar, Gujarat – 363030.	Maintenance and expansion of present project	<ul style="list-style-type: none"> <li>• S.O 3696(E) dated 18.12.2013 for a period of three financial years till 2015-16 for Rs.6.00 crore.</li> </ul>	<p><b>Approved extension of period of approval for the financial year till 2016-17 without any change in the approved cost of Rs.6.00 crore</b></p>
3	Gandhi Handicapped Rehabilitation Society, Goner Road, Purana Ghat, Jaipur – 302 003,	Expansion of existing Hospital, School, Hostel and Vocational Training Centre.	<ul style="list-style-type: none"> <li>• S.O. No. 3033(E) dated 7.10.2013 for three financial years till 2015-16 for Rs. 4.52 Crore.</li> </ul>	<p><b>Approved extension of period of approval for the financial year till 2016-17 without any change in the approved cost of Rs. 4.52 crore</b></p>
4	Dr. Sheela Sharma Memorial charitable Trust sub unit Shanker Institute of Cancer therapy and Research, 140 Mile Stone, Masani Delhi Bye Pass Link road, Mathura 281003.	Expansion of facilities in Shanker Institute of Cancer Therapy and Research.	<ul style="list-style-type: none"> <li>• S.O. No. 1052 (E) dated 11.05.2010 for a period of three years till 2012-13 for Rs. 42.26 crore (including corpus fund of Rs. 10 crore);</li> <li>• S.O. No. 3056 (E) dated 10.11.2015 for a period of three years till 2015-16.</li> </ul>	<p><b>Approved extension of period of approval for the financial year till 2016-17 without any change in the approved cost of 42.26 crore (including corpus fund of Rs. 10 crore)</b></p>
5	Pakhar Sankul, 157, South Kasba, Shree Shubharai, Maharaj Math, Solapur 413005	The Building of Adharkendra For Women Vocational Training Centre	<ul style="list-style-type: none"> <li>• S.O. No. 2835(E) dated 19.12.2011 for three financial years till 2013-14 for Rs. 3.52 Crore including a corpus of Rs. 1.50 crore.</li> </ul>	<p><b>Approved extension of period of approval for the financial year till 2016-17 without any change in the approved cost of Rs. 3.52 Crore including a corpus of Rs. 1.50 crore</b></p> <p><i>Since the financial year 2014-15 and 2015-16 have already lapsed it would be notified that no exemption shall be available for the said financial year 2015-16.</i></p>

6	Dean Foundation Old No.73/New No.59, Second Street, Aspiran Garden Colony, Kilpauk, Chennai – 600 010.	a. Hospice out patients and home based programme (already running). b. Mobile Hospice Rural outreach Programme. c. Home based and rural outreach community Integrated Hospice Programme for AIDS.	<ul style="list-style-type: none"> <li>• S.O. No.461(E) dated 05.04.2004 for a period of three financial year till 2006-07 for Rs. 3.43 crore;</li> <li>• S.O.No. 1505(E) dated 07.09.2007 for a period of three financial year till 2009-10;</li> <li>• S.O. No.1153(E) dated 17.05.2010 for a period of three financial year till 2012-13;</li> <li>• S.O. No.3874(E) dated 27.12.2013 for a period of three financial year till 2015-16.</li> </ul>	<b>Approved extension of period of approval for the financial year till 2016-17 without any change in the approved cost of Rs. 3.43 crore</b>
7	Jamia Islamia Ishaatul Uloom, Amlibari Molgi Road, District Nandurbar, A/P. Akkalkuwa, Maharashtra-425415.	Maintenance and expansion of present activities.	<ul style="list-style-type: none"> <li>• S.O.No.2907(E) dated 17.11.2009 for a period of three financial years till 2012-13 for Rs. 17.00 crore;</li> <li>• S.O. No. 3127(E) dated 17.10.2013 for another three financial years till 2015-16;</li> <li>• S.O. No. 1954(E) dated 31.07.2014 for financial year till 2016-17 alongwith enhancement in project cost from Rs. 17.00 crore to Rs. 35.22 crore.</li> </ul>	<b>Approved enhancement of cost from Rs. 35.22 crore to Rs. 51.47 core for the financial year 2016-17.</b>
8	Hemophilia Federation, A-128, Mohammadpur, Behind Bhikaji Cama Place, New Delhi 110066.	Extending Hemophilia Care to persons with Hemophilia through chapter empowerment.	<ul style="list-style-type: none"> <li>• S.O. No. 1649 (E) dated 12.07.2010 for a period of three financial till 2012-13; Rs. 15.30 crore</li> <li>• S.O. No. 3160 (E) dated 17.10.2013 for a period of three financial till 2015-16.</li> </ul>	<b>Approved extension of period of approval for the financial year till 2016-17 without any change in the approved cost of Rs. 15.30 crore</b>
9	Vyakti Vikas Kendra India 19, 39th “A” Cross, 11the Main, IV ‘T’ Block, Jayanagar, Bangalore – 560 041.	Tribal Schools and Welfare Initiatives.	<ul style="list-style-type: none"> <li>• S.O 1794(E) dated 23.10.2007 for a period of three financial years till 2009-10 for Rs. 6.42 crore;</li> <li>• S.O. No. 2358(E) dated 29.09.2010 for a period of three financial years till 2012-13and also enhancement in the project cost from Rs.6.42 crore to Rs. 11.51crore;</li> <li>• S.O. 3129(E) dated 17.10.2013 for a period of three financial years till 2015-16.</li> <li>• S.O. 1972(E) dated 20.7.2015 enhancing the project cost from Rs. 11.51 crore to Rs. 21.99 crore.</li> </ul>	<b>Approved extension of period of approval for the financial year till 2016-17 without any change in the approved cost of Rs. 21.99 crore</b>
10	Smt. Ushaben Rasiklal Shaw Digvijay Lion Dardi Sahayak Trust, 106, Vishranti Gruh, Opposite Civil Hospital, Asarwa, Ahmedabad 380016.	Running of free medical services by Dardi.	<ul style="list-style-type: none"> <li>• S.O. No. 1267(E) dated 28.12.2001 for a period of three financial years till 2002-03 for Rs. 51.00 lakh including corpus of Rs. 15.00 lakh,</li> <li>• S.O. No. 783(E) dated 05.07.2004 for a period of three financial year till 2006-2007;</li> <li>• S.O 237(E) dated 15.02.2007 for a period of two financial year till 2008-09 and amending the project cost from Rs. 51.00 lakh including corpus of Rs. 15.00 lakh including corpus of Rs.</li> </ul>	<b>Approved enhancement of cost from Rs. 171.00 lakh (including a corpus fund of Rs. 15.00 lakh) to Rs. Rs. 241.00 lakh (including a corpus fund of Rs. 15.00 lakh) for the financial year 2016-17.</b>

			<p>15.00 lakh to Rs. 102.00 lakh including corpus of Rs. 15.00 lakh;</p> <ul style="list-style-type: none"> <li>• S.O. 1254(E) dated 18.05.2009 for a period of three financial year till 2011-12;</li> <li>• S.O. 2887(E) dated 27.12.2011 for a period of three financial year till 2014-15 and amending the project cost from Rs. 102 lakh to Rs. 171 lakh including a corpus fund of Rs. 15 lakh;</li> <li>• S.O. 1970(E) dated 20.07.2015 for a period of three financial year till 2017-18.</li> </ul>	
11	Revathi Charity Trust No. 10, C.K. P. Layout Valanyankadu Main Road, Kumar Nagar West, Tiruppur – 641 603 Tamil Nadu	Women Empowerment for the Rural Poor.	<ul style="list-style-type: none"> <li>• S.O. No. 3696 dated 18.12.2013 for a period of three financial years till 2015-16 for Rs.11.27 crore including a corpus fund of Rs.1.60 crore</li> </ul>	<b>Approved extension of period of approval for the financial year till 2016-17 without any change in the approved cost of Rs.11.27 crore including a corpus fund of Rs.1.60 crore</b>
12	Bharat Lok Shiksha Parishad, A-131/3, Group Industrial Area, Wazirpur, Delhi 110052.	Running of 3150 One Teacher School.	<ul style="list-style-type: none"> <li>• S.O.2835(E) dated 19.12.2011 for a period of three financial year till 2013-14 for Rs. 1554.88 lakh;</li> <li>• S.O.1926(E) dated 31.7.2014 for a period of three financial year till 2016-17 alongwith enhancement in the project cost from Rs.1554.88 lakh to Rs.3024.00 lakh;</li> <li>• S.O. 484(E) dated 11.2.2015 enhancement in the project cost from Rs.3024.00 lakh to Rs. 4524.00 lakh (till 2016-17).</li> </ul>	<b>Approved enhancement of cost from Rs. 4524.00 lakh to Rs. 5154.00 lakh for the financial year 2016-17.</b>
13	Chington Development Society, Phaibung Khullen, P.O. Senapati, Senapati District, Manipur-795106	Economic Empowerment of Tribal poor through Income Generation Programme.	<ul style="list-style-type: none"> <li>• S.O.3021(E) dated 23.12.2010 for a period of three financial years till 2012-13 for Rs. 484.50 lakh;</li> <li>• S.O. No. 1951 dated 31.7.2014 for a period of three financial years till 2015-16 alongwith enhancement in Project Cost from Rs.484.50 lakh to Rs. 1007.50 lakh;</li> <li>• S.O. No. 1503 dated 26.4.2016 for a period of three financial years till 2018-19</li> </ul>	<b>Approved enhancement of cost from Rs. 1007.50 lakh to Rs. 1900.00 lakh for the financial year 2016-17.</b>
14	Bhai Kahnaiyaji Birdh Ghar, Yatimghar, Ayurvedic Dawa Khana, Bhai Majh Sahib Road, Sultanwind, district Amritsar, Punjab-143001.	Bhai Kahnaiyaji Birdh Ghar Yatim Ghar Ayurvedic Dawaghar Welfare Society.	<ul style="list-style-type: none"> <li>• S.O. 3021(E) dated 23.12.2010 for a period of three financial years till 2012-13 for Rs. 1.55 crore ;</li> <li>• S.O. 3041(E) dated 10.11.2015 for a period of three financial years till 2015-16.</li> </ul>	<b>Approved extension of period of approval for the financial year till 2016-17 without any change in the approved cost of Rs. 1.55 crore</b>
15	Deceased Bhavsar Devchandbhai Muljibhai Talajiya & Deceased Khamalaxmi Devchandbhai Talajiya	“ANKUR” Special School for Mentally Retarded Children.	<ul style="list-style-type: none"> <li>• S.O.1794(E) dated 23.10.2007 for a period of three financial years till 2009-10 for Rs. 120.00 lakh as corpus fund;</li> <li>• SO 1793(E) dated 21.7.2010 for a period of three financial years till</li> </ul>	<b>Approved enhancement of amount from Rs. 175.00 lakh including corpus fund of Rs.160.00 lakh to Rs. 432.00 lakh including corpus fund of Rs.160.00 lakh for new</b>

	ANKUR Special School for Mentally Retarded Children. Plot No.1945, Near Working Womens Hostel, Sardarnagar Circle, Bhavnagar – 364 002.		<p>2012-13 for Rs. 120.00 lakh as corpus fund to Rs. 175.00 lakh including corpus fund of Rs.160.00 lakh;</p> <ul style="list-style-type: none"> <li>• SO 1940(E) dated 31.7.2014 for a period of three financial years till 2015-16;</li> <li>• SO 2611(E) dated 4.8.2016 for a period of financial year till 2016-17.</li> </ul>	<b>project to establish a full fledged vocational training center for the financial year till 2016-17.</b>
16	Arpit Mahila Evam Gramin Vikas Sansthan, 242 Bhabha Nagar, Sanigwan Raod, Kanpur Nagar –21.	HIV/AIDS awareness, training and rehabilitation programme.	<ul style="list-style-type: none"> <li>• S.O. No. 614(E) dated 18.03.2010 for a period of three financial years till 2012-13 for Rs.5.92 crore including corpus fund of Rs.1.00 crore;</li> <li>• S.O. No. 1979(E) dated 20.7.2016 for a period of three financial years till 2015-16.</li> </ul>	<b>Approved extension of period of approval for the financial year till 2016-17 without any change in the approved cost of Rs.5.92 crore including corpus fund of Rs.1.00 crore</b>
17	Tamilnad Kidney Research Foundation, 17, Wheatcrofts Road, Nungambakkam, Chennai 600 034.	Corpus fund	<ul style="list-style-type: none"> <li>• S.O. 2370(E) dated 3.10.2008 for a period of three financial years till 2010-11 for Rs. 6 crore;</li> <li>• S.O. 2406(E) dated 18.10.2011 for a period of three financial years till 2013-14;</li> <li>• S.O. 1955(E) dated 31.07.2014 for a period of three financial years till 2016-17;</li> </ul>	<b>Approved enhancement of amount from Rs. 6 crore as corpus fund to Rs. 12.00 crore as corpus fund for the financial year till 2016-17.</b>
18	Economic Rural Development Society, 6, Kiran Sankar Roy Road, Ground Floor, Room No. 3, Kolkata 700001.	Infrastructure Development for School and Vocational Training Centre.	<ul style="list-style-type: none"> <li>• S.O. No. 466(E) dated 29.03.2007 for a period of three financial years till 2009-10 for Rs.1.03 crore;</li> <li>• S.O. No. 1133(E) dated 17.05.2010 for a period of three financial years till 2012-13;</li> <li>• S.O. No. 3132(E) dated 17.10.2013 for a period of three financial years till 2015-16.</li> </ul>	<b>Approved extension of period of approval for the financial year till 2016-17 without any change in the approved cost of Rs.1.03 crore</b>
19	SAVALI Association for Mentally Retarded and Cerebral Palsy Children, Alankar, Plot No.14, S.No. 133, Kothrud, Pune 411029.	Purchase of equipment and running of socio-economic promotion of cerebral palsy children and adults through education, institutional care, training and vocational guidance.	<ul style="list-style-type: none"> <li>• S.O. No. 198(E) dated 12.3.1998 for a period of three financial years till 1999-2000 for Rs. 171.21 lakh;</li> <li>• S.O. No. 858(E) dated 21.9.2000 for a period of three financial years till 2002-2003;</li> <li>• S.O. No.607(E) dated 20.5.2004 for a period of three financial years till 2005-06;</li> <li>• S.O. No.479(E) dated 29.03.2007 for three financial years till 2008-09;</li> <li>• S.O. No. 249(E) dated 21.01.2009 for a period of three financial years till 2011-12;</li> <li>• S.O. No. 665(E) dated 12.3.2013 for a period of three financial years till 2014-15 alongwith enhancement of project cost from Rs. 71.21 lakh to 171.21 lakh;</li> <li>• S.O. No. 1475(E) dated 4.6.2015 for a period of three financial years till 2017-18.</li> </ul>	<b>Approved enhancement of the cost from Rs. 171.21 lakh to Rs. 371.21 lakh for financial year 2016-17.</b>

20	Indian Red Cross Society, H.No.3-6-212, Street No.15, Himayatnagar, Hyderabad 500 029.	a) Upgrading of Red Cross Blood Banks in Andhra Pradesh. b) Construction of AYUSH Hospital with a research centre. c) Establishing medicine banks in 23 districts of Andhra Pradesh. d) Construction of cottages for senior citizens (old age home) at Senior citizens resort, Nazebnagar, Ranga Reddy district and e) Construction of Administrative block of Indian Red Cross society , A.P. State branch.	<ul style="list-style-type: none"> <li>• S.O. No. 614 (E) dated 18.03.2010 for a period of three financial years till 2011-12 for Rs. 70.62 crore;</li> <li>• S.O. No 2403(E) dated 9.10.2012 for a period of three financial years till 2014-15;</li> <li>• S.O. No 3032(E) dated 10.11.2015 for a period of three financial years till 2017-18.</li> </ul>	<p><b>Approved Enhancement from Rs. 70.62 crore to Rs. 83.32 crore and change in the title of project:</b></p> <p><i>Name of Project</i></p> <p><b>1) Upgradation of Red Cross Blood Banks in 13 Districts of Andhra Project</b></p> <p><i>Estimated cost Rs. 30.60 crore</i></p> <p><b>2) Establishing Medicine banks in 13 districts of Andhra Pradesh</b></p> <p><i>Estimated cost Rs. 3.25 crore</i></p> <p><b>3) Construction of Administrative Building &amp; ware housing facilities incl. maternity center at Guntur</b></p> <p><i>Estimated cost Rs. 14.00 crore</i></p> <p><b>4) Construction of cottages for senior citizen resort at Ongole</b></p> <p><i>Estimated cost Rs. 9.97 crore</i></p> <p><b>5. Construction of AYUSH Hospital with a research centre at Nellore</b></p> <p><i>Estimated cost Rs. 25.50 crore</i></p> <p><b>for the financial year 2016-17.</b></p>
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II. This notification shall remain in force for the period of and in relation to financial year in respect of the projects or schemes mentioned above against the respective institutions/projects.

III. The exemption u/s 35 AC will not apply to the funds received under Schedule VII of the Section 135 of the Companies Act and Companies (CSR) Rules, 2014.

[No. 2/2017 / F.No.V.27015/6/2016-SO (NAT.COM)]

S. R. SHARMA, Director (National Committee)